

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 136/Chd/Hry/2018**

**In the matter of:**

M/s Ashok Kumar & Brothers

...Petitioner

Vs.

KTC Foods Pvt.Ltd.

...Respondent

Present: Mr.Rakesh Kumar and Mr.Sahil Gupta, Advocates for the petitioner.  
Mr.Anand Chhibbar Senior Advocate with Mr.Vaibhav Sahni and Mr. Shikhar Sarin, Advocates for the respondent

Learned senior counsel representing the respondent submits that the respondent is not to contest the petition and, therefore, reply/objections are not to be filed.

List the matter for arguments on 29.08.2018.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member (Technical)

Aug 09, 2018  
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